

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:126
ANSWERED ON:01.03.2005
SCHEME FOR COMPENSATING EXPORTERS
Saradgi Shri Iqbal Ahmed

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is working on a scheme to provide compensation to exporters bearing multiple duties and taxes on exports;
- (b) if so, details thereof;
- (c) whether the Government plans to draw up the scheme in consultation with exporters to compensate for central levies such as customs and excise duty and also State taxes; and
- (d) if so, the time by which the scheme is likely to come in place?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (d) : Yes, Sir. Based on the feedback from the exporters, Government is formulating a Scheme in consultation with the National Council of Applied Economic Research (NCAER) and Rajiv Gandhi Foundation/Economic Law Practice to neutralize un-refunded duties and levies. The details of the duties/levies to be refunded are being worked out at the earliest.